

F.No. A-11011/2/2019-Ad-VI

भारत सरकार

Government of India

वित्त मंत्रालय

Ministry of Finance

राजस्व विभाग

Department of Revenue

(केंद्रीय प्रत्यक्ष कर बोर्ड Central Board of Direct Taxes)

North Block, New Delhi -110 001

Dated: 27.08.2020

Order No. 155 of 2020

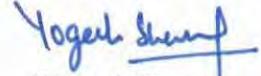
With the approval of the Finance Minister, the following existing posts in the various grades of India Revenue Service are diverted to the newly created Regional Centres (ReACs) for implementation of the Faceless Assessment Scheme, with immediate effect and until further orders:

S. No.	Grade	Name of Post to be diverted	Diverted as
1	CCIT	CCIT, LUDHIANA	CCIT (ReAC), LUDHIANA
2	PCIT	PCIT, BENGALURU-4	PCIT, HUBLI
3	PCIT	PCIT, KOLKATA-8	PCIT (ReAC)(AU)-9, KOLKATA
4	CIT	CIT, LTU-BENGALURU	CIT (Appeals), SRINAGAR

2. This Department's Order No. 149 of 2020 dated 13.08.2020, issued from even file number, is hereby cancelled in respect of the following posts:

S. No.	Grade	Name of Post	S.No. of the post in Order No. 149 of 2020 dated 13.08.2020
1	CCIT	CCIT, PANCHKULA	S.No. 15 of the list in Para no. 1
2	PCIT	PCIT-2, GUWAHATI	S.No. 99 of the list in Para no. 1

3. Hindi version of this order will follow.



(Yogesh Sharma)

Under Secretary to the Government of India

Tel. No. 23095474

Copy to:

1. All Principal Chief Commissioners of Income Tax/ Principal Director Generals of Income Tax.
2. Pr. Chief Controller of Accounts, New Delhi.
3. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
4. PS to Hon'ble FM / MoS (Finance).
5. PPS to Finance Secretary/ Chairman, CBDT/Members,CBDT/JS(A.),CBDT/JS(R).
6. Hindi Section for Hindi version.
7. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
8. Secretary General, IRS Association/Secretary General, ITGOA/All-India Income Tax SC&ST Employees' Welfare Association/Income Tax Employees Federation (ITEF).
9. Data Base Cell, CBDT.